

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00132/2014</u> <u>Date of Order : 19.01.2015</u></p> <p>Mr. S.K. Malik, present for applicants. Mr. Kamal Dave, present for respondents No.1&2. Mr. Govind Suthar, present, on behalf of Mr. Vinay Chhipa, counsel for respondents no.1 &2. None present for respondent No.3. Mr. K.K. Shah, present for respondent No.4.</p> <p>Counsel for the official respondents No.1&2, Mr. Kamal Dave, submits that relief(s) sought by the applicants have already been granted by the respondent department by revising the seniority list.</p> <p>In view of the reply filed by the official respondents No.1 &2 and the statements made at bar by the counsel for the respondents, the OA has been rendered infructuous and therefore the same is dismissed as infructuous one. However, if any grievance remains with the applicants then they can approach the appropriate forum for redressal of the same.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice K.C. Joshi] Judicial Member</p> <p>Rss</p>